

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21051/2012

(From the judgement and order dated 16/01/2012 in CMWP No.37813/1992 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

GYANENDRA KUMAR SHUKLA & ANR

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Avinish Singh, Adv.
Mr. Ankur Yadav, Adv.
Mr. Kuldeep Yadav, Adv.
Mr. Ram Shiromani Yadav, Adv.
Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

Mr. Vinay Garg, Adv.
Mr. Tanmay Agarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Interim order to continue till the disposal of the appeal.

(O.P. Sharma)
Court Master

(M.S. Negi)
Assistant Registrar